

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.124

IA/694((AHM)2021 in CP(IB) 759 of 2019

Order under Section 60(5) IBC,2016

IN THE MATTER OF:

Axis Bank Ltd

.....Applicant

V/s

Amit Dineshchandra Patel & Ors

.....Respondent

Order delivered on ..02/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. D. Parikh, Sr. Advocate a.w. Mr. Raju Kothari,
Advocate

For the RP

: Mr. Saurabh Soparkar, Sr. Advocate with
Advocate, Mr. Raheel Patel

For the Respondent

: Mr. Rashesh Sanjanwala, Sr. Advocate for R-9
and 10, Mr. Vividh Tandon, Advocate for R-11, Ms.
Khyati Punjabi, Advocate for R-7

ORDER

The pleadings are complete.

Matter stands adjourned to 16.03.2022.

Interim order is continued till disposal of this application.



AJAI DAS MEHROTRA
MEMBER (TECHNICAL)



MADAN B GOSAVI
MEMBER (JUDICIAL)